

From,

**Rajiv Sharma, HJS
Joint Registrar (Judicial) (Services),
High Court of Judicature
at Allahabad**

To,

**The Director,
Institute of Judicial Training & Research, U.P.,
Vineet Khand, Gomati Nagar,
Lucknow**

No. 250/JR(S)/2014

Dated: Allahabad: July 25, 2014

Subject: Regarding extension of the duration of the Refresher Training Programme for Additional District Judges from 04.08.2014 to 08.08.2014.

Sir,

With reference to your letter no. JTRI/RTFC-3/1448 dated 23.07.2014, I am directed to say that the Court has been pleased to extend the duration of the Refresher Training Programme for Additional District & Sessions Judge from 04.08.2014 to 09.08.2014, so that, the trainee officers may also be imparted Refresher Training in Ubuntu-Linux Operating System and Libre Office Writer (from 04.08.2014 to 07.08.2014 Refresher Training & from 08.08.2014 to 09.08.2014 Refresher Training in Ubuntu-Linux Operating System), who have been nominated vide Court's letter no 228/JR(S)/2014 dated 07.07.2014 for the aforesaid Training Programme scheduled from 04.08.2014 to 08.08.2014.

I am further to say that the schedule of "Refresher Training in Ubuntu-Linux Operating System and Libre Office Writer from 07.08.2014 to 08.08.2014 at JTRI, U.P., Lucknow vide Court's letter no. OSD/CMP/2014 dated 18.07.2014, has been preponed by one day i.e. 06.08.2014 to 07.08.2014 instead of 07.08.2014 to 08.08.2014.

Yours faithfully

sd/-

Joint Registrar (Judicial) (Services)

No. 250(i)/J.R.(S)/2014 dated: July 25, 2014

In continuance to Court's endorsement no. 228(i)/JR(S)/2014 dated 07.07.2014 & OSD/CMP/2014 dated 18.07.2014, copy forwarded for information and necessary action to:

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow with the request to kindly inform the officer concerned accordingly.
2. All the District & Sessions Judges with the request to kindly inform the officer concerned accordingly.
3. Dr. Rama Shanker Tripathi, Judicial Member, Commercial Tax Tribunal, Varanasi.
4. Sri Rajiv Sharma, Joint Registrar (Judicial) (Services), High Court of Judicature at Allahabad.
5. Smt. Poonam Sikand Special Secretary & Addl. L.R. (Legal Cell), Advocate General Office, Government of U.P., Allahabad.
6. Sri Mohd. Rais Siddiqui, Registrar, State Consumer Disputes Redressal Commission, C-1, Vikrant Khand, Gomti Nagar, Lucknow.
7. The O.S.D. (Computer)/ I/c Computer Centre, High Court, Allahabad.

sd/-

Joint Registrar (Judicial) (Services)